٧.	श्री बी० पी० वाही .	•	सदस्य
ሂ.	श्री एल० एम० हजरा	•	,,

Papers laid

- ६. श्री जी० सुब्रामानियम
- ७. श्री ग्रल्ताफ हुसैन .
- प्री लाजपतराय एच० वर्मा .
- सरदार अजीत सिंह चौधरी
- १०. श्री पी० हनुमन्यः। राव
- ११. श्री स्रार० वी० रोबिन्सन .

प्रत्येक व्यक्ति को २४० रुपये की राशि के बराबर विदेशी मुद्रा दी गई थी। इसके म्रतिरिक्त ७५ रुपये भीर दिये गये जो सभी विदेश जाने वालों को दिये जाते हैं।

†[THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICUL-TURE (SHRI RAM SUBHAG SINGH):
(a) No.

- (b) The names of the persons are:-
  - 1. Dr. P. S. Deshmukh, Leader,
  - 2. Mrs. Vimlabaı Deshmukh,

    Member
  - 3. Mrs. Satyavatı Choudhary, Member.
  - 4. Shri B. P. Wahi, Member.
  - 5. Shri L. N. Hazra, Member.
  - 6. Shri G. Subramaniam, Member.
  - 7. Shri Altaf Hussain, Member.
  - 8. Shri Lajpa'rai H. Varma, Member.
  - 9. Sardar Ajit Singh Chaudhary, Member
- 10. Shri P Hanumantha Rao,
  Member
  - 11. Shri R. V. Robinson, Member.

Each person was given foreign exchange equivalent  $t_0$  a sum of Rs. 240 in addition  $t_0$  Rs. 75 allowed  $t_0$  all out-going travellers.]

## PAPERS LAID ON THE TABLE

TWELFTH ANNUAL REPORT (1961-62)
OF THE INDIAN TELEPHONE INDUSTRIES
LIMITED, BANGALORE AND RELATED
PAPERS

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI JAGJIVAN RAM): Sir, I beg to lay on the Table, under sub-section (1) of section 619-A of the Companies Act, 1956, a copy of the Twelfth Annual Report and Accounts of the Indian Telephone Industries Limited, Bangalore, for the year 1961-62, together with the Auditors' Report on the Accounts. [Placed in Library. See No. LT-546/62.]

## MINISTRY OF HOME AFFAIRS NOTIFICA-TION

THE PARLIAMENTARY SECRE-TARY TO THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI RATANLAL KISHORILAL MALVIYA): Sir, on behalf of Shri Lal Bahadur I beg to lay on the Table, under clause (3) of article 359 of the Constitution, a copy of the Ministry of Home Affairs Notification G.S.R. No 1510, dated the 11th November, 1962, publishing an amendment in Government Notification G.S.R. No. 1464, dated the 3rd November, 1962. [Placed in Library. See No. LT-534/62.]

## SEVENTH ADMINISTRATION REPORT . (1960-61) OF THE TEA BOARD

SHRI RATANLAL KISHORILAL MALVIYA: Sir, on behalf of Shri Manubhai Shah I beg to lay on the Table, a copy of the Seventh Administration Report of the Tea Board for the period 1st April, 1960 to 31st March, 1961. [Paced in Library. See No. LT-586/62.]

THE RAILWAY ACCIDENTS (COMPENSA-TION) SECOND AMENDMENT RULES, 1962

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): SIR, I beg to

<sup>†[ ]</sup>English translation.